

**LOK SABHA**

**BULLETIN-PART II**  
(General Information relating to Parliamentary and other matters)

**No. 808-810]**

**[Friday, August 30, 2024/ Bhadra 8, 1946 (Saka)**

**No. 808**

**Estate and Heritage Management Branch**

**Birth Anniversary of Dadabhai Naoroji**

On the occasion of the birth anniversary of **Dadabhai Naoroji**, a function to pay floral tribute to him will be held at **1030 hours on Wednesday, the 04<sup>th</sup> September, 2024** in the **Central Hall, Samvidhan Sadan**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

**No. 809**

**SCTC Branch**

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND  
SCHEDULED TRIBES  
(2024-2025)**

The following subjects have been selected for examination by the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the current term 2024-25:

1. Examination of Annual Reports of National Commission for Scheduled Castes/Scheduled Tribes presented under Article 338 (5)(d) and Article 338A(5)(d) respectively of the Constitution of India and to report as to the measures that should be taken by the Union Government in respect to matters within the purview of the Union Government.
2. Study of atrocity cases against Scheduled Castes and Scheduled Tribes with respect to implementation of the Prevention of Atrocities Act, 1989.
3. Status of reservation of SCs/STs in Central Public Sector Undertakings (CPSUs) including implementation of CSR (Corporate Social Responsibility) policy for SC/ST communities.

4. Role of autonomous bodies/educational Institutions like Central Universities, Engineering Colleges, IIMs, IITs, Medical Institutes in socio-economic development and implementation of reservation policy for Scheduled Castes and Scheduled Tribes.
5. Implementation of reservation policy in the Ministries/Departments of Government of India.
6. Implementation of reservation policy in Public Sector Banks/Financial Institutions/Reserve Bank of India and credit facilities and other benefits being provided by such Institutions/Banks to the SCs/STs.
7. Implementation of reservation policy in Union Territories including schemes for socio-economic development of Scheduled Castes/Scheduled Tribes.
8. Role of Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) in implementation of reservation policy and financial upliftment of Tribals.
9. Reservation for Scheduled Castes and Scheduled Tribes in Delhi Development Authority (DDA).
10. Review of implementation of Scheduled Castes Component plan (SCSP) and Scheduled Tribes Component (STC).
11. Status of implementation of Forest Right Act, 2006.
12. Representation of Scheduled Castes and Scheduled Tribes in Higher Judiciary- A Review.
13. Representation of SCs/STs among civilians employed in the Armed Forces.
14. Examination of proposal providing reservation to Scheduled Castes and Scheduled Tribes in Private Sector.
15. Constraints being faced by SCs/STs in matters relating to Caste certificates.

**No. 810**

**Table Office (B)**

**Death of sitting member of Lok Sabha**

Shri Chavan Vasant Rao Balwantrao, an elected member of Lok Sabha from Nanded Parliamentary Constituency of Maharashtra passed away at Gachibowli, Telangana on 26<sup>th</sup> August, 2024 and consequently his seat in Lok Sabha has become vacant with effect from that date.

**UTPAL KUMAR SINGH**  
**Secretary General**